

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.P No. 10/(MAH)/2016

CA No.

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: M/s. Ricoh Company Ltd.

V/s.

M/s. Ricoh India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. ASHUTOSH KAMAT o/w Mr. HABEEB PATI 1/4 KEYSTONE PARTNERS	for Respondent no. 1	
2)	Adv. Charushila More i/b Dholekia Law Associates	Respondent no. 2	
3)	Adv. UDIT MENDIRATTA i/b. TRILEGAL	Petitioner	<u>UDIT</u>
4)	Adv. Roopakalsha Basu i/b M/s The Law Point	Respondent - 8	<u>Basu</u>
5)	Adv. Ishan Ravindranath i/b M/s The Law Point	Respondent - 9	<u>Ishan</u>

Order

CP No. 10/213,241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 6.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)